

Name of the corporate debtor: Nakoda Limited
Date of commencement of CIRP: 08th February 2023
List of creditors as on: 25th June, 2025

List of operational creditors (Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guara- -ntee	Whether related party?	% of voting share in SCC					
1	Commissioner of Customs	24-03-2023	74,28,71,843	74,28,71,843	Operational Debt	No	No	No	1.06%	-	-	-	-	
2	CGST and Excise	03-03-2023	22,45,52,398	22,45,52,398	Operational Debt	No	No	No	0.32%					
3	State Tax	11-03-2023	12,92,59,65,381	-	Operational Debt	No	No	No	0.00%	-	-	12,92,59,65,381		
4	Securities and Exchange Board of India	24-12-2023	35,10,000	35,10,000	Operational Debt	No	No	No	0.01%	-	-	-	-	
			13,89,68,99,622	97,09,34,241					1.39%	-	-	12,92,59,65,381	-	

(Ravindra Kumar Goyal)
Liquidator
Nakoda Limited
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AFA Valid till: 30.06.2026